NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1230/(MAH)/2017 M.A. No. 568/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES:

Numero Uno International Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S.</u>	No. NAME	DESIGNATION	SIGNATURE
	Mr. Priyauk Kapadia	tounsel	prapadi
2	Mr. Gaurrav Parekh i/b	Representative	I full
	Mr. Ulay Shah IRP		

ORDER

MA 568/2017 in CP 1230/I&BP/NCLT/MB/MAH/2017

At request of the applicant, the application is hereby dismissed as withdrawn.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)